

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :31/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/53273/2024 ARBP/10/2025	PUNAMDEVI INFRAHEIGHTS LLP, JHARKHAND VS UNION OF INDIA	PRADEEP KUMAR BHATTACHARYA VS	// ( //
2	D-BLAPL/2845/2025 BLAPL/1195/2025	BUNTY SHARMA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TANGARPALI /95 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000051/2024
3	D-BLAPL/3193/2025 BLAPL/1196/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	CHHABI BEHERA VS	NIALI /300 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000278/2024
4	D-BLAPL/2864/2025 BLAPL/1197/2025	SUNIL NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	HANDAPA /222 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000059/2024
5	D-BLAPL/3047/2025 BLAPL/1198/2025	BIKASH KUMAR NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	MARINE PS AT ARJIPALLI /44 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001155/2024
6	D-BLAPL/1510/2025 BLAPL/1199/2025	BIBHISAN SANDEL VS STATE OF ODISHA	ALOK KUMAR KAR VS	MANCHESWAR P.S. /149 /2018 A.D.J.,BHUBANESWAR(Khordha ) CT/0000124/2018
7	D-BLAPL/3151/2025 BLAPL/1200/2025	KISHORE MOHAPATRA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /115 /2024 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000007/2025
8	D-BLAPL/3021/2025 BLAPL/1201/2025	BHOLA@MRUTYUNJAYA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PURI TOWN /82 /2018 1ST A.D.J.,PURI(Puri) ST/0000022/2022
9	D-BLAPL/3250/2025 BLAPL/1202/2025	BIJAY KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000286/2024
10	D-BLAPL/3092/2025 BLAPL/1203/2025	ABHIRAM SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUJANGA /558 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagat CT/0000002/2025
11	D-BLAPL/3255/2025 BLAPL/1204/2025	JEET BADAIAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1013 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003401/2024

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12	D-BLAPL/2299/2025 BLAPL/1205/2025	RATAN KATA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /169 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000040/2024
13	D-BLAPL/3281/2025 BLAPL/1206/2025	LINGARAJ MUDULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /327 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000541/2024
14	D-BLAPL/2443/2025 BLAPL/1207/2025	RANJIT KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000286/2023
15	D-BLAPL/2782/2025 BLAPL/1208/2025	GANGADHAR BADHEI @ BADHAI VS STATE OF ODISHA	RONALISHA PRADHAN VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000017/2025
16	D-BLAPL/3282/2025 BLAPL/1209/2025	DIBYA RANJAN BEHERA @ CHINTU VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /835 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002519/2024
17	D-BLAPL/2931/2025 BLAPL/1210/2025	HARIHAR SAMAL@HARI MENTAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KANIHA /39 /2020 A.D.J.,TALCHER(Anugul ) CT/0000007/2025
18	D-BLAPL/3287/2025 BLAPL/1211/2025	SONU NIKHANDIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /283 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001071/2024
19	D-BLAPL/1867/2025 BLAPL/1212/2025	RAMAKANTA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, MORADA 2(A)CC/0000001/2025
20	D-BLAPL/39451/2024 BLAPL/1213/2025	JITU@JITENDRA PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /35 /2023 A.D.J.,ANGUL(Anugul ) CT/0000184/2023
21	D-BLAPL/3199/2025 BLAPL/1214/2025	SEKHA SARAWAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000004/2025
22	D-BLAPL/3229/2025 BLAPL/1215/2025	PAPU TAREI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
23	D-BLAPL/3102/2025	ASHOK BISHNOI	BHABANI SHANKAR DASPARIDA	/ /0

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	BLAPL/1216/2025	VS STATE OF ODISHA	VS	J.M.F.C., BARKOTE(Debagarh ) 2(B)CC/0000001/2025
24	D-BLAPL/3207/2025 BLAPL/1217/2025	SURENDRA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GOLANTHARA (BERHAMPUR) /54 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000234/2024
25	D-BLAPL/3166/2025 BLAPL/1218/2025	AMARJEET SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000002/2025
26	D-BLAPL/3128/2025 BLAPL/1219/2025	NIHAR RANJAN DAS @ HAPINA @ NIHARA VS STATE OF ODISHA	SAMARESH PATTANAYAK VS	ERASAMA /344 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000574/2024
27	D-BLAPL/3137/2025 BLAPL/1220/2025	NALIA @ NARAYAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /330 /2024 S.D.J.M.,PURI(Puri) GR/0000967/2024
28	D-BLAPL/3135/2025 BLAPL/1221/2025	AKASH @ SUJAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /188 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000142/2024
29	D-BLAPL/406/2025 BLAPL/1222/2025	RAJU@RAJESH NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /326 /2024 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000300/2024
30	D-BLAPL/2267/2025 BLAPL/1223/2025	PRAVAT CHANDRA SAHOO @ TUTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /413 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000103/2024
31	D-BLAPL/3142/2025 BLAPL/1224/2025	UMESH TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /269 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001397/2024
32	D-BLAPL/2721/2025 BLAPL/1225/2025	RAJENDRA BAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /227 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000069/2024
33	D-CMP/2112/2025 CMP/164/2025	M/S ARCHITECTS COMBINE, KHURDA VS PARADEEP MUNICIPALITY, JAGATSINGHPUR	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap CV. EXN/0000013/2019
34	D-CMP/4139/2025 CMP/165/2025	SHASANKA @ SASANKA PRASAD PANDA VS	TUSAR KUMAR MISHRA VS	// ADDL.CIVIL JUDGE (SR.DIVN.),3RD CO

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35	D-CMP/3529/2025 CMP/166/2025	KUNTALA SAHOO SATRUGHNA BEURA VS SUSANTA KUMAR SWAIN	AJIT CH MOHAPATRA VS	CS/0003275/2014 // ADDL.CIVIL JUDGE (SR.DIVN.),3RD CO
36	D-CMP/3885/2025 CMP/167/2025	RATIKANTA DASH VS DEBASISH KUMAR SAHU	RANJAN KUMAR NAYAK VS	CS/0000476/2020 // CIVIL JUDGE (SD),BARIPADA(Mayurbha
37	D-CMP/3889/2025 CMP/168/2025	RATIKANTA DASH VS ASHISH KUMAR SAHU	RANJAN KUMAR NAYAK VS	EC/0000008/2024 // CIVIL JUDGE (SD),BARIPADA(Mayurbha
38	D-CMP/4186/2025 CMP/169/2025	NIRUPAMA NANDA VS M/S. OCEANLINE STEVEDORS PVT. LTD., BBSR.	ATUL TRIPATHY VS	EC/0000007/2024 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
39	D-CMP/3922/2025 CMP/170/2025	DIBAKAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	IA/0000001/2024 // ADDL. CIVIL JUDGE (SD)-OEAT,DHENK
40	D-CMP/380/2025 CMP/171/2025	APARAJITA PATTNAIK VS IIC, SEA BEACH POLICE STATION, PURI	BHASKAR CHANDRA PANDA VS	EP/0000002/2024 // CIVIL JUDGE (SD),PURI(Puri)
41	D-CMP/3772/2025 CMP/172/2025	JUGENDRA PUTEL VS HARIHARA PUTEL	SUSHANTA KUMAR JOSHI VS	CMA/0000146/2024 // CIVIL JUDGE(SD),KANTABANJI(Balangi
42	D-CONTC/54838/2024 CONTC/573/2025	DIVYAJYOTI BAIDIKA SEVA SANSTHANA, GANJAM VS PRAFULLA KUMAR BISWAL, EXECUTIVE OFFICER,N.A.C,SURADA	SHAKTI PRASAD PANDA VS	IA/0000019/2016 // ()
43	D-CONTC/4099/2025 CONTC/574/2025	PRAHALLAD CHANDRA DAS VS RAJ KISHORE BEHERA,EXECUTIVE ENGR., UPPER INDRABTI RIGHT CANAL DIVN NO I	ASWINI KUMAR SAHOO VS	// // ()
44	D-CONTC/4104/2025 CONTC/575/2025	PRABHAKAR BISWAL VS BRUNDABAN SATPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	BISWAJIT PARIDA VS	// // ()
45	D-CONTC/4113/2025 CONTC/576/2025	M/S M.P. CONSTRUCTIONS, CUTTACK VS PRADEEP KUMAR JENA, ENGR. IN CHIEF, RURAL WORKS, ORISSA	ADV. VS	// // ()

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46	D-CONTC/3505/2025 CONTC/577/2025	RATIKANTA MOHANTA VS MAHENDRA NATH SAMAL,CEO,MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD,	SUDHASHREE PASAYAT VS	// ()
47	D-CONTC/3926/2025 CONTC/578/2025	TULASIRAM MAJHI VS SUDHANSU SEKHAR MISHRA,I/C D.P.C, RTE SSA, NUAPADA	ADV. VS	// ()
48	D-CONTC/3998/2025 CONTC/579/2025	KAMALA KANTA PARIDA VS DILLIP ROUTRAI, COLLECTOR CUM D.M, BHADRAK	ADV. VS	// ()
49	D-CONTC/4011/2025 CONTC/580/2025	RAJENDRA KUMAR PANIGRAHI VS JAGABANDHU SAHOO,DISTRICT EDUCATION OFFICER,BHADRAK	ADV. VS	// ()
50	D-CONTC/4020/2025 CONTC/581/2025	SANKARSAN SETHI VS SHALINI PANDIT, IAS	ADV. VS	// ()
51	D-CONTC/4025/2025 CONTC/582/2025	NAGENDRA DEHURY VS Y.B.KHURANIA,IPS	ADV. VS	// ()
52	D-CONTC/4037/2025 CONTC/583/2025	HIMADRI CHARAN PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// ()
53	D-CONTC/4321/2025 CONTC/584/2025	PRATYUSHA RAJESWARI SINGH VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ARYA TRIPATHY VS	// ()
54	D-CONTC/4304/2025 CONTC/585/2025	MADAN NAIK VS DR.RUPABHANU MISHRA, C.D.M.O CUM P.H.O,PURI	ADV. VS	// ()
55	D-CRLA/36207/2024 CRLA/153/2025	CHAITAN@CHAITANYA MUNDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GHASIPURA /220 /2021 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000096/2021
56	D-CRLA/993/2025 CRLA/154/2025	MANA CHALLAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /56 /2016 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000146/2017
57	D-CRLA/1030/2025	ALOK TURUF	PVS NANAJI ACHARY	SUNABEDA /72 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/155/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JEYPORE(Ko TR/0000062/2020
58	D-CRLA/1761/2025 CRLA/156/2025	PURNA CHANDRA@PRABHAT CHHATRIA VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /10 /2019 SPECIAL JUDGE(POCSO),BHAWANIPAT
59	D-CRLA/2371/2025 CRLA/157/2025	BAIDYANARAYAN PANDA@BAPUN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Spl/0000027/2019 BALASORE SADAR /315 /2023 SPECIAL JUDGE (POCSO), BALASORE(E
60	D-CRLA/2914/2025 CRLA/158/2025	SOUMYA RANJAN SAHOO@CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Spl/0000291/2023 BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT,
61	D-CRLA/39113/2024 CRLA/159/2025	SATYANARAYAN PATRA VS STATE OF ODISHA	GOPAL CHANDRA PANIGRAHI VS	Spl/0000251/2024 LOISINGHA(BOLANGIR) /188 /2018 1ST ADDL SESSIONS JUDGE CUM PO,C
62	D-CRLA/2610/2025 CRLA/160/2025	DEEPU KUMAR DEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SC/0000022/2019 CHHEND /15 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
63	D-CRLA/3233/2025 CRLA/161/2025	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	Spl/0000012/2016 BHUBANESWAR VIGILANCE /51 /2007 SPL.JUDGE (VIG.),BHUBANESWAR(Kho
64	D-CRLLP/2322/2025 CRLLP/5/2025	NIRANJAN SAHOO VS SATYANARAYAN BAL	SIVA SANKAR CHAINI VS	TR/0000033/2012 //0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
65	D-CRLMC/325/2025 CRLMC/459/2025	CHANDRA SEKHAR MISHRA VS SUSHRI SANGITA RATH	SUSHANTA HARICHANDAN VS	ICC/0000138/2015 //0 J.M.F.C.,ERASAMA(Jagatsinghapur ) DV M.C./0000008/2024
66	D-CRLMC/1377/2025 CRLMC/460/2025	SNEHALATA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TOMANDO /38 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000102/2023
67	D-CRLMC/2266/2025 CRLMC/461/2025	SHUVAM SUGYAN SAMANTARY VS STATE OF ODISHA	DIPTI MOHAPATRA VS	NAYAGARH /214 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
68	D-CRLMC/3204/2025 CRLMC/462/2025	AVAYA KUMAR PARIDA VS	MANOJ PANIGRAHI VS	GR/0000633/2021 // NYAYADHIKARI,GHASIPURA(Kendujha

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69	D-CRLMC/2905/2025 CRLMC/463/2025	STATE OF ODISHA SUDHANSU SEKHAR SINGH VS	PARTHA SARATHI DAS VS	ICC/0000008/2019 KEONJHAR TOWN /224 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000910/2016
70	D-CRLMC/3029/2025 CRLMC/464/2025	STATE OF ODISHA SOUDAMINI BEHERA VS	SATYABRATA DASH VS	/ /0 J.M.F.C,CUTTACK(Cuttack)
71	D-CRLMC/3140/2025 CRLMC/465/2025	STATE OF ODISHA SUBHAJYOTSNA PRADHAN VS	SUJATA JENA VS	ICC/0000280/2020 TOMANDO /47 /2023 J.M.F.C.,BHUBANESWAR(Khordha )
72	D-CRLMC/3176/2025 CRLMC/466/2025	STATE OF ODISHA AKSHAYA KUMAR BEHERA @ AKHAYA BEHERA VS	SARAT KUMAR JENA VS	CT/0000129/2023 KODALA /142 /2011 ASST. SESSIONS JUEGE,KHALLIKOTE(O
73	D-CRLMC/534/2025 CRLMC/467/2025	STATE OF ODISHA SWAGATIKA MISHRA VS	ANKITA MUKHERJI VS	ST/0000006/2018 CHANDRASEKHARPUR /414 /2017 S.D.J.M.,BHUBANESWAR(Khordha )
74	D-CRLMC/2040/2025 CRLMC/468/2025	STATE OF ODISHA BAPI @ SUKADEB MONDAL VS	BISWABHUSAN DAS VS	CT/0004298/2017 / /0 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR
75	D-CRLMC/3196/2025 CRLMC/469/2025	STATE OF ODISHA SAGAU@SAGU@SAGAURAM KUMAR VS	DIPTI RANJAN BHOKTA VS	Spl/0000153/2017 RAIGHAR /178 /2014 A.D.J.,NAWARANGPUR(Nabarangapur )
76	D-CRLMC/3213/2025 CRLMC/470/2025	STATE OF ODISHA SAKI CHAKRAPANI VS	RAJIB LOCHAN PATTNAIK VS	TR/0000025/2020 KALIMELA /63 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
77	D-CRLMC/3242/2025 CRLMC/471/2025	STATE OF ODISHA MAGUNI PARIDA VS	HRUDANANDA MOHAPATRA VS	Spl/0000072/2023 GADISAGADA /21 /2017 DISTRICT & SESSIONS JUDGE,PURI(Pur
78	D-CRLMC/3224/2025 CRLMC/472/2025	STATE OF ODISHA RAMESH SATNAMI VS	BIKRAM CHANDRA GHADEI VS	ST/0000056/2020 BELTUKURI /85 /2021 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
79	D-CRLMC/3138/2025 CRLMC/473/2025	STATE OF ODISHA BAMAN BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CT/0000760/2021 NANDIPADA /151 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000054/2022

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80	D-CRLMC/3306/2025 CRLMC/474/2025	CHITTARANJAN SENAPATI VS STATE OF ODISHA(VIG.)	SUBHASHREE SEN VS	BHUBANESWAR VIGILANCE /20 /2004 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000083/2007
81	D-CRLMC/3249/2025 CRLMC/475/2025	RATIKANTA DAKUA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARIA /80 /2019 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000328/2019
82	D-CRLMP/2412/2025 CRLMP/170/2025	ABHINASH CHAUDHURY VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
83	D-CRLMP/3006/2025 CRLMP/171/2025	MARKA SWAIN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 () //
84	D-CRLMP/2346/2025 CRLMP/172/2025	SUBHASHREE BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
85	D-CRLMP/2348/2025 CRLMP/173/2025	SUSAMA DALEI VS STATE OF ODISHA	JEET SWARUP SAMAL VS	//0 () //
86	D-CRLMP/1752/2025 CRLMP/174/2025	SUBHASISH MOHARANA VS SNIGDHA MOHARANA	RAKESH KUMAR MALLICK VS	//0 JUDGE FAMILY COURT,BHUBANESWA Ctp/0000181/2023
87	D-CRLMP/2472/2025 CRLMP/175/2025	BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 () //
88	D-CRLMP/3107/2025 CRLMP/176/2025	NIRUPAMA DAS VS STATE OF ODISHA	SAMAPIKA MISHRA VS	//0 () //
89	D-CRLMP/3108/2025 CRLMP/177/2025	NIRUPAMA DAS VS STATE OF ODISHA	SAMAPIKA MISHRA VS	//0 () //
90	D-CRLREV/1758/2025 CRLREV/52/2025	TUSU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /204 /2013 DISTRICT AND SESSIONS JUDGE,NAWA CRA/0000016/2017
91	D-CRLREV/2320/2025	NARENDRA RAY CHOUDHURY@NARENDRA KUMAR RAY CHOUDHURY	SAMIR KUMAR MISHRA	DHENKANAL TOWN /29 /2000

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	CRLREV/53/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000117/2000
92	D-CRLREV/2536/2025 CRLREV/54/2025	DEBASISH DAS VS HARACHAND GIRI	HEMANTA KUMAR MOHANTA VS	//0 2ND ADDL.DIST.JUDGE,BARIPADA(May CRA/0000007/2024
93	D-CRLREV/3036/2025 CRLREV/55/2025	SANJAYA PARIDA@SANJAY KU. PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	FATEGARH /254 /2021 A.D.J.,NAYAGARH(Nayagarh ) CRA/0000015/2023
94	D-CRLREV/3077/2025 CRLREV/56/2025	HEMLAL BINDHANI VS STATE OF ODISHA	BINI MISHRA VS	//0 2ND ADDL.DIST.JUDGE,BARIPADA(May CRA/0000024/2017
95	D-FAO/3982/2025 FAO/45/2025	RUBI GOUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000019/2024
96	D-FAO/2770/2025 FAO/46/2025	EMPLOYEES STATE INSURANCE CORPORATION ORISSA, BBSR VS M/S. EAST COAST NUTRITION AND CHEMICALS, CUTTACK	AMARENDRA PRASAD RAY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK MISCA/0000003/2006
97	D-FAO/3307/2025 FAO/47/2025	THE REGIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD., BBSR VS MUKESH KUMAR RAY	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000085/2023
98	D-MACA/468/2025 MACA/156/2025	D.M.(LEGAL CLAIMS), NEW INDIA ASSURANCE CO.LTD., BERHAMPUR VS PRATIMA BEHERA	SUBRAT SATPATHY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000055/2024
99	D-MACA/4047/2025 MACA/157/2025	BISWAJIT SAHOO VS A. UMA MAHESH	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000242/2016
100	D-MACA/54582/2024 MACA/158/2025	CHOLA MS GENERAL INSURANCE CO LTD., KOLKATA VS BIRANCHI NAYAK	G.P.DUTTA VS	// 5TH MACT,KHURDA(Khordha ) Mac/0000042/2022
101	D-MACA/54610/2024 MACA/159/2025	CHOLA MS GENERAL INSURANCE CO. LTD., KOLKATA VS BHIMASEN KHATUA	G.P.DUTTA VS	// 5TH MACT,KHURDA(Khordha ) Mac/0000039/2022
102	D-MACA/54619/2024 MACA/160/2025	CHOLA MS GENERAL INSURANCE CO. LTD., KOLKATA VS	G.P.DUTTA VS	// 5TH MACT,KHURDA(Khordha )

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103	D-MACA/1906/2025 MACA/161/2025	DIPUNI SAMANTARA CHOLA MANDALAM GENERAL INSURANCE CO. LTD.,KHORDHA VS BIRANCHI MIRDHA	ADAM ALI KHAN VS	Mac/0000059/2022 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
104	D-MACA/54149/2024 MACA/162/2025	KABITA PATANAYAK VS MANAS RANJAN BISWAL	DEBASISH PATNAIK VS	Mac/0000016/2024 // 1ST MACT, KENDRAPARA(Kendrapara )
105	D-MACA/2163/2025 MACA/163/2025	M/S NEW INDIA INSURANCE CO. LTD.,KORAPUT VS PURNI MALI	ADAM ALI KHAN VS	Mac/0000138/2019 // A.D.J.,NAWARANGPUR(Nabarangapur )
106	D-MATA/3567/2025 MATA/55/2025	KARMI MURMU VS JADUNATH HANSDA	AKSHAYA KUMAR SAHOO VS	Mac/0000010/2020 // JUDGE FAMILY COURT, BARIPADA(Ma
107	D-MATA/1729/2025 MATA/56/2025	MANJUSA PATRA VS DEBASISH PATRA	RABINDRA KUMAR PRUSTY VS	CP/0000082/2023 // JUDGE,FAMILY COURT,PHULBANI(Kan
108	D-RPFAM/4129/2025 RPFAM/32/2025	GOURIRANI DAS VS TUKUNA@SABIR ROUL	SUKANTA KUMAR NAYAK VS	CP/0000035/2024 // JUDGE FAMILY COURT, KENDRAPARA
109	D-RPFAM/4070/2025 RPFAM/33/2025	SANTILATA SAHU VS UMA SANKAR SAHU	MONOMOY BASU VS	Crp/0000632/2010 // JUDGE FAMILY COURT,BALASORE(Bal
110	D-RSA/3894/2025 RSA/63/2025	SAILABALA BARAL VS PRATIMA BEHERA	SANTOSH KUMAR SAMANTARAY VS	Crp/0000140/2024 // 2ND A.D.J.,KHURDA(Khordha )
111	D-RSA/2834/2025 RSA/64/2025	BIJAYALAXMI DAS VS PUSPALATA DAS@MAHARANA	AMIT PRASAD BOSE VS	RFA/0000009/2012 // DISTRICT & SESSIONS JUDGE,CUTTAC
112	D-RVWPET/55051/2024 RVWPET/33/2025	SUBHALAXMI MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	RFA/0000147/2017 // ()
113	D-RVWPET/2869/2025 RVWPET/34/2025	STATE OF ODISHA VS NANDIGHOSH BEHERA	PRAVAT KUMAR PANDA, A.S.C. VS	// // ()

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114	D-RVWPET/4252/2025 RVWPET/35/2025	MANDULI MUNDA VS HRUSHIKESH SAHOO	ADV VS	// 0 //
115	D-TRP(C)/3857/2025 TRP(C)/30/2025	SITU DALAI VS SIDHARTHA MOHARANA	SIDHARTHA SANKAR RAY 2 VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000292/2024
116	D-WA/3985/2025 WA/304/2025	STATE OF ODISHA VS DURGA CHARAN SATAPATHY	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
117	D-WA/195/2025 WA/305/2025	MAHESWAR SETH VS CHAIRMAN CUM MD, MCL, SAMBALPUR	LAXMINARAYAN PATEL VS	// 0 //
118	D-WA/2985/2025 WA/306/2025	SARAT KUMAR DASH VS TERRITORY MANAGER LPG,BPCL,BHUBANESWAR	H.N. TRIPATHY VS	// 0 //
119	D-WA/3380/2025 WA/307/2025	STATE OF ODISHA VS GOPAL SUNDAR BHOI	SUBHA BIKASH PANDA,A.G.A VS	// 0 //
120	D-WA/4040/2025 WA/308/2025	STATE OF ODISHA VS ANNAPURNA MOHAPATRA	UMESH CHANDRA BEHURA ,A.G.A VS	// 0 //
121	D-WA/4052/2025 WA/309/2025	STATE OF ODISHA VS BANAMALI ROUT	UDIT RANJAN JENA , A.G.A VS	// 0 //
122	D-WA/4060/2025 WA/310/2025	STATE OF ODISHA VS SARAT KUMAR RATH	SARBESWAR BEHERA,A.G.A VS	// 0 //
123	D-WP(C)/54048/2024 WP(C)/3327/2025	SUMANTI KERKETTA VS SECY., OSSC, UNIT-II, BBSR	NARESH CHANDRA JENA VS	// 0 //
124	D-WP(C)/55009/2024 WP(C)/3328/2025	CHINTAMANI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
125	D-WP(C)/55159/2024	MEGHAMALA SAHOO	BASUDEV BARIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3329/2025	VS STATE OF ORISSA	VS	0 //
126	D-WP(C)/3932/2025 WP(C)/3330/2025	SAI MULTI SPECIALITY HOSPITAL PVT LTD., BARGARH VS DIRECTORATE OF FIRE AND EMERGENCY SERVICE, HOME GUARDS AND CIVIL DEFENCE, ODISHA,CUTTACK	ANANTA NARAYAN PATTANAYAK VS	// 0 //
127	D-WP(C)/4012/2025 WP(C)/3331/2025	GANESWAR MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
128	D-WP(C)/3995/2025 WP(C)/3332/2025	SOUMYA RANJAN NAYAK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
129	D-WP(C)/4032/2025 WP(C)/3333/2025	NIRANJAN SAMANTRAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
130	D-WP(C)/3997/2025 WP(C)/3334/2025	SAGARIKA PARIDA VS PRACHI SOURAV DAS	DILIP KUMAR SAHU VS	// 0 //
131	D-WP(C)/54313/2024 WP(C)/3335/2025	SASMITA SAMAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
132	D-WP(C)/54397/2024 WP(C)/3336/2025	RITA TUDU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
133	D-WP(C)/4034/2025 WP(C)/3337/2025	NIRANJAN SAMANTRAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
134	D-WP(C)/54421/2024 WP(C)/3338/2025	SANJULATA JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
135	D-WP(C)/55171/2024 WP(C)/3339/2025	CHITARANJAN NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
136	D-WP(C)/4001/2025 WP(C)/3340/2025	BIJAY MALLICK VS	GOPAL KRUSHNA NANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/4036/2025 WP(C)/3341/2025	STATE OF ODISHA GEETANJALI NAIK VS	JAJATI KESHARI KHUNTIA VS	// // 0
138	D-WP(C)/55168/2024 WP(C)/3342/2025	STATE OF ODISHA MANGURU MUNDAGADIA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
139	D-WP(C)/4048/2025 WP(C)/3343/2025	STATE OF ODISHA SUBARNA MEHER VS	RAVI SHANKAR SAMAL VS	// // 0
140	D-WP(C)/4003/2025 WP(C)/3344/2025	STATE OF ODISHA SURENDRA PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // 0
141	D-WP(C)/4069/2025 WP(C)/3345/2025	STATE OF ODISHA SARMISTHA PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
142	D-WP(C)/55173/2024 WP(C)/3346/2025	STATE OF ODISHA MADHUSMITA SAMANT VS	JAYDEEP PAL VS	// // 0
143	D-WP(C)/4080/2025 WP(C)/3347/2025	UNION OF INDIA SUMANTA SAHU VS	SUBASH CH PANI VS	// // 0
144	D-WP(C)/3996/2025 WP(C)/3348/2025	STATE OF ODISHA ARCHANA PATRA VS	DILIP KUMAR SAHU VS	// // 0
145	D-WP(C)/2590/2025 WP(C)/3349/2025	DILLIP KUMAR PATRA PRADIP KUMAR RAY VS	BIKRAM PRATAP DAS VS	// // 0
146	D-WP(C)/4010/2025 WP(C)/3350/2025	STATE OF ODISHA BANABASI SAHU VS	INDRAMANI SAHOO VS	// // 0
147	D-WP(C)/4004/2025 WP(C)/3351/2025	STATE OF ODISHA UPENDRA PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/4005/2025 WP(C)/3352/2025	UPENDRA PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
149	D-WP(C)/4319/2025 WP(C)/3353/2025	SURYAMANI SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
150	D-WP(C)/3321/2025 WP(C)/3354/2025	DIBAKAR KHILLAR VS STATE OF ODISHA REPRESENTED THROUGH COLLECTOR, BALASORE.	DEVI PRASAD DASH VS	// 0 //
151	D-WP(C)/2741/2025 WP(C)/3355/2025	SUCHITRA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
152	D-WP(C)/3994/2025 WP(C)/3356/2025	BHAKTI PRASAD SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
153	D-WP(C)/878/2025 WP(C)/3357/2025	JAJNASENI DIP VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
154	D-WP(C)/55228/2024 WP(C)/3358/2025	PRATAP KISHORE JENA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //
155	D-WP(C)/4121/2025 WP(C)/3359/2025	SUKANTA MOHAPATRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
156	D-WP(C)/53918/2024 WP(C)/3360/2025	RAJKISHORE SINGH VS STATE OF ODISHA	SURJYA NARAYAN SAHOO VS	// 0 //
157	D-WP(C)/4128/2025 WP(C)/3361/2025	BISWAJIT JENA VS STATE OF ODISHA	MISS NAMITA PATTANAIAK VS	// 0 //
158	D-WP(C)/4085/2025 WP(C)/3362/2025	SUMANTA SAHU VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
159	D-WP(C)/4096/2025	GOBINDA CHANDRA PUJARI	SUBASH CHANDRA PANI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3363/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4006/2025 WP(C)/3364/2025	BISIKESAN DANDIA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
161	D-WP(C)/4132/2025 WP(C)/3365/2025	PURNA CHANDRA PADHIARI VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
162	D-WP(C)/4135/2025 WP(C)/3366/2025	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
163	D-WP(C)/4092/2025 WP(C)/3367/2025	BALARAM JENA VS STATE OF ODISHA	RAM CHANDRA JENA VS	// 0 //
164	D-WP(C)/4094/2025 WP(C)/3368/2025	SUREKHA ROUT VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
165	D-WP(C)/3990/2025 WP(C)/3369/2025	PRASANTA NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
166	D-WP(C)/4007/2025 WP(C)/3370/2025	SURATHA MALLICK VS ST AND SC DEVELOPMENT DEPT., ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
167	D-WP(C)/4197/2025 WP(C)/3371/2025	SATYANARAYAN MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
168	D-WP(C)/4097/2025 WP(C)/3372/2025	KAILAS CHANDRA MALLICK VS PRINCIPAL SECRETARY TO GOVT OF ODISHA, FOREST AND ENVAROMAENT DEPT, BBSR	MANORANJAN MISHRA VS	// 0 //
169	D-WP(C)/2000/2025 WP(C)/3373/2025	SUSMITA MOHANTY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
170	D-WP(C)/54362/2024 WP(C)/3374/2025	RAMAKANTA JENA VS	PADMANAV BHUTIA VS	// 0

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171	D-WP(C)/4008/2025 WP(C)/3375/2025	STATE OF ODISHA SADANANDA MAHAKUDA VS	INDRAMANI SAHOO VS	// // 0
172	D-WP(C)/4098/2025 WP(C)/3376/2025	STATE OF ODISHA HIMANSHU SEKHAR DEO VS	GOPAL KRUSHNA MOHANTY VS	// // 0
173	D-WP(C)/4136/2025 WP(C)/3377/2025	STATE OF ODISHA SWARNALATA PRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0
174	D-WP(C)/54366/2024 WP(C)/3378/2025	MANAGER CLAIMS, CLAIMS DEPT., CUTTACK DIVISIONAL OFFICE SMRUTI RANJAN SAHOO VS	PADMANAV BHUTIA VS	// // 0
175	D-WP(C)/4100/2025 WP(C)/3379/2025	STATE OF ODISHA JYOTI RANJAN DAS VS	SUSANTA KUMAR NAYAK VS	// // 0
176	D-WP(C)/4198/2025 WP(C)/3380/2025	THE COLLECTOR, KHORDHA SUSAMA PRAVA DEI VS	ANIL KUMAR BEHERA VS	// // 0
177	D-WP(C)/4137/2025 WP(C)/3381/2025	STATE OF ODISHA SUCHITRA BEHERA VS	SURJYA NARAYAN SAHU VS	// // 0
178	D-WP(C)/935/2025 WP(C)/3382/2025	STATE OF ODISHA UPENDRANATH ACHARYA VS	SUDHANSU SEKHAR JENA VS	// // 0
179	D-WP(C)/4115/2025 WP(C)/3383/2025	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, KHURDA MADHABA CHANDRA NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
180	D-WP(C)/4138/2025 WP(C)/3384/2025	STATE OF ODISHA M/S. KALIPADA RICE MILL,GANJAM VS	SURJYA NARAYAN SAHU VS	// // 0
181	D-WP(C)/4200/2025 WP(C)/3385/2025	STATE OF ODISHA BINAPANI NANDA VS	ANIL KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/54682/2024 WP(C)/3386/2025	SANJUKTA PATRA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
183	D-WP(C)/3368/2025 WP(C)/3387/2025	RABINDRANATH PARIDA VS COLLECTOR, KENDRAPARA	SHIB SHANKAR MOHANTY VS	// 0 //
184	D-WP(C)/54708/2024 WP(C)/3388/2025	PITAMBAR MURMU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
185	D-WP(C)/4380/2025 WP(C)/3389/2025	SONU AGRAWAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
186	D-WP(C)/4146/2025 WP(C)/3390/2025	SIBANARAYAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
187	D-WP(C)/4144/2025 WP(C)/3391/2025	GITANJALI MUNDA VS COLLECTOR,KEONJHAR	CHEERA RANJAN SATAPATHY VS	// 0 //
188	D-WP(C)/4119/2025 WP(C)/3392/2025	SAROJINI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
189	D-WP(C)/4183/2025 WP(C)/3393/2025	NARAYAN MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
190	D-WP(C)/4147/2025 WP(C)/3394/2025	SANTILATA ROUT VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //
191	D-WP(C)/4201/2025 WP(C)/3395/2025	KISHORE CHANDRA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
192	D-WP(C)/4112/2025 WP(C)/3396/2025	SEKABAT KHAN VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// 0 //
193	D-WP(C)/4145/2025	DHIRENDRA KUMAR PANDA	ABHILASH MISHRA	//

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	WP(C)/3397/2025	VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	VS	0 //
194	D-WP(C)/4397/2025 WP(C)/3398/2025	GITANJALI MALLA @ PARIDA VS MEMBER BOARD OF REVENUE, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
195	D-WP(C)/4109/2025 WP(C)/3399/2025	SEIKH TAJUDDIN VS GOVT. OF INDIA	LIGENS MISHRA VS	// 0 //
196	D-WP(C)/4075/2025 WP(C)/3400/2025	SARMISTHA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
197	D-WP(C)/4258/2025 WP(C)/3401/2025	NIGAMANANDA BHUE @ JHANKAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
198	D-WP(C)/4148/2025 WP(C)/3402/2025	JAYA PRAKASH KANUNGO VS STATE OF ORISSA	KALPATARU MISHRA VS	// 0 //
199	D-WP(C)/4214/2025 WP(C)/3403/2025	NAKULA BEHERA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
200	D-WP(C)/55077/2024 WP(C)/3404/2025	MADHUSMITA BARIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
201	D-WP(C)/4118/2025 WP(C)/3405/2025	BHAGABAN SAHU VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
202	D-WP(C)/4150/2025 WP(C)/3406/2025	SOUMENDRA NARAYAN MISHRA @ SOMYA RANJAN MISHRA VS SUB-COLLECTOR, BBSR	RABINDRA KUMAR RAUTARAY VS	// 0 //
203	D-WP(C)/55078/2024 WP(C)/3407/2025	SWAPNA THATOE VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
204	D-WP(C)/4218/2025 WP(C)/3408/2025	PRAMODA KUMAR MISHRA VS	SANDHYARANI PANI VS	// 0

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205	D-WP(C)/4155/2025 WP(C)/3409/2025	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. SRIBACHHA MALLICK @ SHRIBACHHA MALLICK VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// // 0 //
206	D-WP(C)/4361/2025 WP(C)/3410/2025	BRAJA KISHORE BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
207	D-WP(C)/4152/2025 WP(C)/3411/2025	SUBRAT GARABADU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
208	D-WP(C)/4341/2025 WP(C)/3412/2025	HAREKRUSHNA SAHOO VS THE A.O., P.N.B, BBSR	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
209	D-WP(C)/4164/2025 WP(C)/3413/2025	DR.SIBARAM PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
210	D-WP(C)/4415/2025 WP(C)/3414/2025	CUTTACK CHRISTIAN EDUCATION BOARD VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
211	D-WP(C)/4076/2025 WP(C)/3415/2025	MOTI BAG VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
212	D-WP(C)/4190/2025 WP(C)/3416/2025	JAGABANDHU SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
213	D-WP(C)/4195/2025 WP(C)/3417/2025	SWARNALATA BISWAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
214	D-WP(C)/2562/2025 WP(C)/3418/2025	SABITA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
215	D-WP(C)/4196/2025 WP(C)/3419/2025	MANORANJAN SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

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216	D-WP(C)/4435/2025 WP(C)/3420/2025	GURUKRUPA PUBLIC SCHOOL, NABARANGPUR VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
217	D-WP(C)/4263/2025 WP(C)/3421/2025	RASHMI CHOUDHURY VS STATE OF ODISHA	SISIR DAS VS	// 0 //
218	D-WP(C)/4266/2025 WP(C)/3422/2025	HILLTOP HIRISE PRIVATE LIMITED, DHANBAD, JHARKHAND VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	PRAKASH RANJAN BARIK VS	// 0 //
219	D-WP(C)/4387/2025 WP(C)/3423/2025	DURYADHAN BARAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
220	D-WP(C)/4194/2025 WP(C)/3424/2025	NETRANANDA BADAMALI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
221	D-WP(C)/2577/2025 WP(C)/3425/2025	RAJ KUMAR BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	D-WP(C)/4165/2025 WP(C)/3426/2025	BIPIN BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
223	D-WP(C)/4191/2025 WP(C)/3427/2025	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
224	D-WP(C)/4176/2025 WP(C)/3428/2025	SUBASH CHANDRA MAJHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
225	D-WP(C)/4171/2025 WP(C)/3429/2025	DR.SURENDRA KUMAR SATAPATHY VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS , ODISHA	DIGANTA DAS VS	// 0 //
226	D-WP(C)/3292/2025 WP(C)/3430/2025	PRAJNYA PARAMITA MOHAPATRA VS ODISHA COUNCIL OF MEDICAL REGISTRATION, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/4178/2025	SHRIKANTA KUMAR SAHU	DR.PURUSOTTAM CHULI	//

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	WP(C)/3431/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4260/2025 WP(C)/3432/2025	SADHANA PRIYADARSHINI SWAIN VS STATE OF ODISHA	SISIR DAS VS	// 0 //
229	D-WP(C)/4188/2025 WP(C)/3433/2025	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
230	D-WP(C)/4262/2025 WP(C)/3434/2025	SATABDI MISHRA VS STATE OF ODISHA	SISIR DAS VS	// 0 //
231	D-WP(C)/4179/2025 WP(C)/3435/2025	UMAKANTA SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
232	D-WP(C)/3418/2025 WP(C)/3436/2025	SANJEEB ROUT VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
233	D-WP(C)/4227/2025 WP(C)/3437/2025	MANJULA KUMARI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
234	D-WP(C)/4181/2025 WP(C)/3438/2025	MANOJ KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
235	D-WP(C)/4244/2025 WP(C)/3439/2025	CHITTARANJAN BHOI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
236	D-WP(C)/4184/2025 WP(C)/3440/2025	PRADIP KUMAR PADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
237	D-WP(C)/4199/2025 WP(C)/3441/2025	PRAHALAD SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
238	D-WP(C)/3880/2025 WP(C)/3442/2025	BAL KRISHNA MANGAL VS	AMRITA MISHRA VS	// 0

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239	D-WP(C)/4182/2025 WP(C)/3443/2025	STATE OF ODISHA BIJAYANANDA MOHAPATRA VS	ANIL KUMAR BEHERA VS	// // 0
240	D-WP(C)/4274/2025 WP(C)/3444/2025	STATE OF ODISHA DR. HRUDAYA RANJAN SATAPATHY VS	SUBHADUTTA ROUSTRAY VS	// // 0
241	D-WP(C)/4267/2025 WP(C)/3445/2025	STATE OF ODISHA DR. TAAPOI SAMAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
242	D-WP(C)/4185/2025 WP(C)/3446/2025	STATE OF ODISHA BHABANISANKAR MISHRA VS	ANIL KUMAR BEHERA VS	// // 0
243	D-WP(C)/4271/2025 WP(C)/3447/2025	STATE OF ODISHA DR. HARISHCHANDRA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
244	D-WP(C)/4204/2025 WP(C)/3448/2025	STATE OF ODISHA BIBHUTI BHUSAN NAYAK VS	AKSHAYA KUMAR JENA VS	// // 0
245	D-WP(C)/4187/2025 WP(C)/3449/2025	STATE OF ODISHA PANKAJ SAHU VS	ANIL KUMAR BEHERA VS	// // 0
246	D-WP(C)/4102/2025 WP(C)/3450/2025	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	HIMANSHU BHUSAN DASH VS	// // 0
247	D-WP(C)/4273/2025 WP(C)/3451/2025	DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA, GANJAM DR.SANTI LATA SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0
248	D-WP(C)/3946/2025 WP(C)/3452/2025	STATE OF ODISHA JAGANATHA MAHAPATRO VS	TUSHAR KANTI SATAPATHY VS	// // 0
249	D-WP(C)/4189/2025 WP(C)/3453/2025	STATE OF ODISHA MANOJ KUMAR MAHAKUL VS	ANIL KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/4103/2025 WP(C)/3454/2025	ASHISH RANJAN BHADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
251	D-WP(C)/4203/2025 WP(C)/3455/2025	ANUPAMA DAS VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
252	D-WP(C)/4205/2025 WP(C)/3456/2025	BINOD BIHARI PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
253	D-WP(C)/4248/2025 WP(C)/3457/2025	SIBA PRASAD SINGH VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //
254	D-WP(C)/4057/2025 WP(C)/3458/2025	AMBIKA PRADHAN VS UNION OF INDIA	JITENDRA KUMAR DIGAL VS	// 0 //
255	D-WP(C)/55185/2024 WP(C)/3459/2025	MANASI PRAVA PANIGRAHI VS STATE OF ODISHA	PADMANAVA BHUTIA VS	// 0 //
256	D-WP(C)/4392/2025 WP(C)/3460/2025	SANYASI PRADHAN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
257	D-WP(C)/4206/2025 WP(C)/3461/2025	PALAU SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
258	D-WP(C)/3821/2025 WP(C)/3462/2025	KALI PRASAD NANDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
259	D-WP(C)/4381/2025 WP(C)/3463/2025	PRAVASH CHANDRA MAHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
260	D-WP(C)/4167/2025 WP(C)/3464/2025	KHETRABASI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
261	D-WP(C)/3890/2025	SITARAM SHARMA	AMIT PRASAD BOSE	//

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	WP(C)/3465/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/4441/2025 WP(C)/3466/2025	BRAHMANANDA JATA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	PARSURAM PANDA VS	// 0 //
263	D-WP(C)/4219/2025 WP(C)/3467/2025	MANORANJAN SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
264	D-WP(C)/4002/2025 WP(C)/3468/2025	DAMBARUDHAR BHUYAN VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
265	D-WP(C)/4220/2025 WP(C)/3469/2025	DEBASHISA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
266	D-WP(C)/4153/2025 WP(C)/3470/2025	SOUMENDRA NARAYANA MISHRA @ SOMYA RANJAN MISHRA VS SUB-COLLECTOR, BBSR	RABINDRA KUMAR RAUTARAY VS	// 0 //
267	D-WP(C)/4221/2025 WP(C)/3471/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/4160/2025 WP(C)/3472/2025	ASHYUMAT SUR VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	// 0 //
269	D-WP(C)/4488/2025 WP(C)/3473/2025	BABITA SAHOO VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
270	D-WP(C)/4280/2025 WP(C)/3474/2025	UMA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/4161/2025 WP(C)/3475/2025	SANJIB RATH @ SANJIB KUMAR RATH VS SUB COLLECTOR, BBSR	RABINDRA KUMART RAUTARAY VS	// 0 //
272	D-WP(C)/4162/2025 WP(C)/3476/2025	SANJIB RATH @ SANJIB KUMAR RATH VS	RABINDRA KUMAR RAUTRAY VS	// 0

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273	D-WP(C)/4223/2025 WP(C)/3477/2025	SUB COLLECTOR, BBSR SARALA KUMARI BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
274	D-WP(C)/4243/2025 WP(C)/3478/2025	SATYANANDA MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
275	D-WP(C)/4242/2025 WP(C)/3479/2025	MANISH DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// ()
276	D-WP(C)/4245/2025 WP(C)/3480/2025	MANISH DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// ()
277	D-WP(C)/4491/2025 WP(C)/3481/2025	CHITTARANJAN PAHI VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// ()
278	D-ABLAPL/3192/2025 ABLAPL/1267/2025	SUSANTA KUMAR BISWAL @ SUSHANTA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHAMNAGAR /36 /2025 ()
279	D-ABLAPL/3198/2025 ABLAPL/1268/2025	ANIL HARIJAN @ BIKRAM HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /1 /2025 ()
280	D-ABLAPL/3200/2025 ABLAPL/1269/2025	KAPIL KUMR VERMA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /5 /2020 ()
281	D-ABLAPL/3175/2025 ABLAPL/1270/2025	SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /719 /2024 ()
282	D-ABLAPL/3083/2025 ABLAPL/1271/2025	MILAN KUMAR DAS VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /356 /2024 ()
283	D-ABLAPL/3208/2025 ABLAPL/1272/2025	NARSINGH BADARAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /91 /2018 ()

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284	D-ABLAPL/3038/2025 ABLAPL/1273/2025	LALIT MOHAN NAYAK@BAIDHAR VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NIKIRAI /203 /2024 () //
285	D-ABLAPL/2959/2025 ABLAPL/1274/2025	SUSAMA DEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHANDAGIRI P.S. /883 /2024 () //
286	D-ABLAPL/3210/2025 ABLAPL/1275/2025	UTTAM KUMAR DAS @ UTTAM DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DERABIS /134 /2023 () //
287	D-ABLAPL/3211/2025 ABLAPL/1276/2025	TIANA @ PRANABANDHU BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /219 /2024 () //
288	D-ABLAPL/2892/2025 ABLAPL/1277/2025	KEDAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /25 /2020 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000005/2020
289	D-ABLAPL/2542/2025 ABLAPL/1278/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /211 /2024 () //
290	D-ABLAPL/2998/2025 ABLAPL/1279/2025	SUJIT SUNYANI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /8 /2025 () //
291	D-ABLAPL/2568/2025 ABLAPL/1280/2025	MANOJ SAMAL VS STATE OF ODISHA	JAGADIP SAHOO VS	BHADRESWAR /190 /2024 () //
292	D-ABLAPL/2298/2025 ABLAPL/1281/2025	JAYASHREE MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /636 /2024 () //
293	D-ABLAPL/2276/2025 ABLAPL/1282/2025	LIPI SABAR VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIALI /475 /2024 () //
294	D-ABLAPL/2840/2025 ABLAPL/1283/2025	PURUSOTTAM PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /55 /2018 () //
295	D-ABLAPL/2958/2025	SUNIL DORA	BIJAY KUMAR BEHERA	LINGARAJ P.S. /15 /2025

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	ABLAPL/1284/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/2172/2025 ABLAPL/1285/2025	PRAHALLAD MALLIK @ PAHALI MALLIK VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
297	D-ABLAPL/2898/2025 ABLAPL/1286/2025	MAHESWAR BHOI@PENGUDI BHOI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	2(A)CC/0000244/2024 NIMAPADA /10 /2025 () //
298	D-ABLAPL/2993/2025 ABLAPL/1287/2025	ARDHENDU DAS @ LIKU DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /243 /2024 () //
299	D-ABLAPL/3253/2025 ABLAPL/1288/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /47 /2023 () //
300	D-ABLAPL/3289/2025 ABLAPL/1289/2025	ARUN KUMAR JENA @ ARUN JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	NAUGAON /19 /2025 () //
301	D-ABLAPL/3152/2025 ABLAPL/1290/2025	IRFAN MIAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	JHIRPANI P.S. /77 /2023 () //
302	D-ABLAPL/3270/2025 ABLAPL/1291/2025	SAMEER KUMAR BEHERA VS STATE OF ODISHA	SAURAV TIBREWAL VS	MAHILA (BERHAMPUR) /113 /2024 () //
303	D-ABLAPL/3254/2025 ABLAPL/1292/2025	BILUA MALLICK @ BIBHUTI MALICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /37 /2025 () //
304	D-ABLAPL/3237/2025 ABLAPL/1293/2025	ALOK CHANDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 () //
305	D-ABLAPL/3072/2025 ABLAPL/1294/2025	CHABILA KUMAR NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	CHOUDWAR /434 /2024 () //
306	D-ABLAPL/3288/2025 ABLAPL/1295/2025	SIDHARTH SANKAR SWAIN VS	BHABANI SANKAR DAS VS	/ /0 ()

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307	D-ABLAPL/3285/2025 ABLAPL/1296/2025	STATE OF ODISHA RAKESH BEHERA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// BOUDH /15 /2025 () //
308	D-ABLAPL/3187/2025 ABLAPL/1297/2025	MANAS KUMAR KAR @ MANAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// NAYAPALLI P.S. /18 /2025 () //
309	D-ABLAPL/3251/2025 ABLAPL/1298/2025	STATE OF ODISHA TAHIR AHMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIGIRIA /1 /2022 () //
310	D-ABLAPL/3252/2025 ABLAPL/1299/2025	STATE OF ODISHA BIPRA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHIRINGIA /47 /2023 () //
311	D-ABLAPL/2871/2025 ABLAPL/1300/2025	STATE OF ODISHA ANTARYAMI PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CHANDANPUR /18 /2025 () //
312	D-ABLAPL/3153/2025 ABLAPL/1301/2025	STATE OF ODISHA SANKAR PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /414 /2024 () //
313	D-ABLAPL/2421/2025 ABLAPL/1302/2025	STATE OF ODISHA NIRUPAMA SAMAL VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	// BHANDARIPOKHARI /61 /2020 () //
314	D-ABLAPL/3259/2025 ABLAPL/1303/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MADHUPATNA /11 /2025 () //
315	D-ABLAPL/3257/2025 ABLAPL/1304/2025	STATE OF ODISHA SANATAN BARIK @ CHINTU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// TANGI /22 /2025 () //
316	D-ABLAPL/3269/2025 ABLAPL/1305/2025	STATE OF ODISHA JASHOBANTI BEHERA @ JASOBANTI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// DEOGAON /263 /2024 () //
317	D-ABLAPL/3067/2025 ABLAPL/1306/2025	STATE OF ODISHA BIPIN @ BIPIN BIHARI SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// RASOL /19 /2025 () //

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318	D-ABLAPL/3095/2025 ABLAPL/1307/2025	NARENDRA SETHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000056/2023
319	D-ABLAPL/3315/2025 ABLAPL/1308/2025	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /58 /2025 () //
320	D-ABLAPL/3328/2025 ABLAPL/1309/2025	BIKASH PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /9 /2025 () //
321	D-ABLAPL/2888/2025 ABLAPL/1310/2025	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS	KAKATAPUR /160 /2021 () //
322	D-ABLAPL/3015/2025 ABLAPL/1311/2025	SOMANATH SHARMA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN () //
323	D-ABLAPL/2790/2025 ABLAPL/1312/2025	BABUL @ BUBULU @ SOUBHAGYA RANJAN PANDAB VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /247 /2024 () //
324	D-ABLAPL/3333/2025 ABLAPL/1313/2025	NILANCHALA PANDA VS STATE OF ODISHA	BISWOJEET LENKA VS	//0 () //